

[*Translation*]**Languages being Taught at Post Graduate Level**

7729. SHRI BHOGENDRA JHA: Will the PRIME MINISTER be pleased to state the names of languages other than those included in the Eighth Schedule of the constitution which are taught at post-graduate level and which are used as the medium of examination of State Public Service Commission and are approved by Sahitya Akademi and which news are broadcast/telecast on the official media?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): According to the information furnished by the university Grants Commission, the following languages, other than those included in the 8th Schedule of the Constitution, are taught at post-graduate level:

1. Ardhamagadhi
2. Khasi
3. Maithili
4. Manipuri
5. Pali
6. Prakrit
7. Rajasthani
8. English
9. Arabic
10. Chinese
11. French

12. German
13. Japanese
14. Persian
15. Russian
16. Spanish
17. Nepali
18. Portugese

According to the information furnished by Sahitya Akademi, the Akademi has recognized the following languages, not included in the 8th Schedule, in which the Akademi's programmes are implemented:

1. Dogri
2. English
3. Konkani
4. Maithili
5. Manipuri
6. Nepali
7. Rajasthani

According to the information furnished by Ministry of Information & Broadcasting, English is the only language not included in the 8th Schedule in which Doordarshan telecasts news. List of languages other than those included in the 8th Schedule, in which All India Radio broadcasts news is given in the statement below.

Information regarding the languages in which examinations of State Public Service Commissions are conducted is not available with the Department.

STATEMENT

List of languages in which Air Broadcasts News (Excluding Languages of 8th Scheduled of the Constitution)

<i>S.No.</i>	<i>Language/ dialect</i>
<i>1</i>	<i>2</i>
1.	Kokborok
2.	Konkani
3.	Mozo
4.	Santhali
5.	Mahi
6.	Tangsa
7.	Nocte
8.	Khampti
9.	Mijo Mishimi
10.	Tagin
11.	Wangchu
12.	Idu
13.	Adi
14.	Nishi
15.	Apatani
16.	Karbi
17.	Bodo
18.	Nepali
19.	Lepcha

<i>S.No.</i>	<i>Language/ dialect</i>
<i>1</i>	<i>2</i>
20.	Manipuri
21.	Hmar
22.	Paite
23.	Kabui
24.	Thadou
25.	Mao
26.	Thangkhu
27.	Rajasthani
28.	Dogri
29.	Gojri
30.	Sangtan
31.	Yimchuger
32.	Konyak
33.	Khmngan
34.	Nagamose
35.	Phon
36.	Chang
37.	Zoliang
38.	Kuki
39.	Rengma
40.	Sema
41.	Lotha

<i>S.No.</i>	<i>Language/ dialect</i>
1	2
42.	Chakhesang
43.	Ao
44.	Angani
45.	Nagameso
46.	Ladaki
47.	Nicobarese
48.	Garo
49.	Jaintia
50.	Khasi
51.	Dimasa
52.	English

[*English*]

Central Scheme for Low Cost Primary School Buildings

7730. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) whether Union Government had been providing assistance to states for building low cost primary school buildings in the backward areas under some central schemes;

(b) if so, the details thereof;

(c) whether the scheme was launched in Rajasthan also;

(d) if so, the approximate number of low cost primary school buildings built in backward areas of Rajasthan in Seventh Plan?

(e) whether Government propose to continue the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (e). Construction of school buildings is the responsibility of the State Governments and is taken up by them according to the availability of resources. There is no Central Government Scheme for construction of low cost primary school buildings. However, the Ninth Finance Commission has made an award for construction of primary schools buildings in 1989-90. State Governments have also utilised funds sanctioned under NREP/RLEGP/JRY for this purpose.

In Rajasthan, a large programme for construction of primary school buildings has been taken up. According to the information supplied by the State Government, so far during the period 1987-88 to 1989-90, 5991 primary school classrooms have been built.

[*Translation*]

Expenditure on Probes into Bofors Gun and Submarine Deals

7731. SHRI JANARDAN TIWARI: Will the PRIME MINISTER be pleased to state:

(a) the expenditure incurred by Government so far on the investigations conducted into the alleged pay-offs in the Bofors-gun deal and HDW Submarine deal separately; and

(b) whether Government propose to recover this amount from the manufacturers